

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 142(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Mr. Ramesh Rajan
Vs
Generix Lifescience Pvt Ltd

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Ashok K. Bhardwaj Proxy counsel Respondents No.1,2,3
for Mr. Amar Khena (advocate)

2. MR. SUNIL FERNANDES ADVOCATE

MR. A. K. KUCHHAL ADVOCATE

MS. MITHUJAIN ADVOCATE

MR. MANISH JAIN ADVOCATE

MS. CHARU TYAGI ORDER

PETITIONERS

"

"

PETITIONERS

PETITIONERS

On the request made by the learned counsel for the respondent stating that the arguing counsel is unwell hearing is deferred as no objection has been raised by the petitioner. Application to be taken up with the main case.

List on 12.05.2017.

- Sg -
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sg -
(SH. VARADHARAJAN)
MEMBER (J)